

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :27/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/267/2024 BLAPL/592/2024	SANDEEP KUMAR CHOUDHURY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	EOW,BHUBANESWAR /25 /2023 PRESIDING OFFICER,DESIGNATED CO CT/0000124/2023
2	D-BLAPL/2382/2024 BLAPL/593/2024	DIBAKAR NAGBANSI VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	LEPHRIPADA /151 /2023 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000806/2023
3	D-BLAPL/553/2024 BLAPL/594/2024	NRUSINGHA @ NARASINGHA SAMANTRAY VS STATE OF ODISHA	PRIYADARSHAN PATTNAIK VS	PURI TOWN /312 /2023 S.D.J.M.,PURI(Puri) GR/0000691/2023
4	D-BLAPL/814/2024 BLAPL/595/2024	AMARESH PRADHAN @ BULA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	BOLAGARH P.S. /260 /2023 A.D.J.,BHUBANESWAR(Khordha ) TR/0000545/2023
5	D-BLAPL/823/2024 BLAPL/596/2024	DEV@ DEB KUMAR KAUSHALYA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	AMBADOLA /200 /2023 SPECIAL JUDGE,RAYAGADA(Rayagada ) TR/0000035/2023
6	D-BLAPL/883/2024 BLAPL/597/2024	CHANDRA KHASALA @ KHOSLA VS STATE OF ODISHA	DIGAMBAR SETHI VS	BOIPARIGUDA /128 /2022 A.D.J.,JEYPORE(Koraput) CT/0000071/2023
7	D-BLAPL/2387/2024 BLAPL/598/2024	JAGADISH BECK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000088/2023
8	D-BLAPL/2428/2024 BLAPL/599/2024	HARENDRA YADAV VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PADWA /79 /2023 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000075/2023
9	D-BLAPL/1038/2024 BLAPL/600/2024	DINGAR BHOI VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	MUDANPUR RAMPUR /102 /2023 J.M.F.C.,MADANPUR-RAMPUR(Kalahand CT/0000208/203
10	D-BLAPL/1162/2024 BLAPL/601/2024	RUNU MUNDA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	KEONJHAR SADAR /195 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000049/2023
11	D-BLAPL/2430/2024 BLAPL/602/2024	UDHABA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /88 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000097/2023

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12	D-BLAPL/2432/2024 BLAPL/603/2024	RAJ @ SHIVRAJ DURIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SEMILLIGUDA /66 /2020 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000043/2020
13	D-BLAPL/1163/2024 BLAPL/604/2024	BANKABIHARI MAHARANA @ MOHARANA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	JASHIPUR /121 /2023 ADDL.SESIONS JUDGE,KARANJIA(Ma ST/0000066/2023
14	D-BLAPL/1276/2024 BLAPL/605/2024	TUTUNA DAS @ BABU VS STATE OF ODISHA	BISWA RANJAN NAYAK VS	BALASORE SADAR /352 /2023 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000698/2023
15	D-BLAPL/2434/2024 BLAPL/606/2024	SYAMAKANTA DHALI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NARLA /6 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000003/2024
16	D-BLAPL/1353/2024 BLAPL/607/2024	PITAMBAR SAHOO VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	LALBAG /321 /2020 C.J.M.,CUTTACK(Cuttack) GR/0001591/2020
17	D-BLAPL/2444/2024 BLAPL/608/2024	BALARAM MUNDA @ BADA MUNDA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	CHAMPUA /207 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000470/2023
18	D-BLAPL/2025/2024 BLAPL/609/2024	TRINATH MALI VS STATE OF ODISHA	DIGAMBAR SETHI VS	BOIPARIGUDA /217 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000089/2023
19	D-BLAPL/2454/2024 BLAPL/610/2024	HARIHAR BISOI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DABUGAM /84 /2023 SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000019/2023
20	D-BLAPL/2156/2024 BLAPL/611/2024	PRABHAT KUMAR PRUSTY VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D ICC/0000168/2005
21	D-BLAPL/2457/2024 BLAPL/612/2024	RABI SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	MOHANA /59 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000049/2022
22	D-BLAPL/2268/2024 BLAPL/613/2024	RUDRA NARAYAN NAIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh TR/0000005/2024
23	D-BLAPL/2459/2024	KANHU CHARAN NAHAK	SANTOSH KUMAR MAHANTY	BHANJANAGAR /36 /2024

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	BLAPL/614/2024	VS STATE OF ODISHA	VS	ADDL.DISTRICT SESSIONS CUM SPL JU Spl/0000002/2024
24	D-BLAPL/2474/2024 BLAPL/615/2024	BIRANCHI PANDA @ JAYANTA @ JOHN VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	CYBER CRIME AND E.O, BALASORE /12 S.D.J.M.,BALASORE(Baleshwar) CT/0000323/2023
25	D-BLAPL/2291/2024 BLAPL/616/2024	DUBRAJ KERKETTA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	TALSARA /29 /2021 A.D.J.,SUNDARGARH(Sundargarh) ST/0000045/2021
26	D-BLAPL/2476/2024 BLAPL/617/2024	BHABANI SANKAR BARIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	JASHIPUR /286 /2022 ADDL.SESSIONS JUDGE,KARANJIA(Ma ST/0000024/2023
27	D-BLAPL/2299/2024 BLAPL/618/2024	MOHAMMAD KAMARUDEEN R VS STATE OF ODISHA	CHAKRAPANI NAHAK VS	/ /0 3RD ADDL.SESSION JUDGE CUM SPL.JU 2(A)CC/0000138/2023
28	D-BLAPL/2482/2024 BLAPL/619/2024	RAMANI RANJAN MOHANTY VS STATE OF ODISHA	NIRUPAMA MOHANTY VS	BALANTA P.S. /256 /2020 A.D.J.,BHUBANESWAR(Khordha ) CT/0000031/2021
29	D-BLAPL/2341/2024 BLAPL/620/2024	ASHOK KUMAR AGARWAL VS STATE OF ODISHA	BIKRAM SENAPATI VS	BELPARA /24 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000097/2023
30	D-BLAPL/2515/2024 BLAPL/621/2024	SANJIB NAYAK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	SURADA /217 /2023 ADDL.DISTRICT SESSIONS CUM SPL JU Spl/0000011/2023
31	D-BLAPL/2550/2024 BLAPL/622/2024	DIPUN@DIPU@DEEPAK SETHI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	NALCO /6 /2024 SPL.JUDGE,ANGUL(Anugul ) Spl/0000002/2024
32	D-BLAPL/2567/2024 BLAPL/623/2024	JITUNA BHOI VS STATE OF ODISHA	BASANTA KUMAR NANDA VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000139/2023
33	D-BLAPL/630/2024 BLAPL/624/2024	SURESH BEHERA VS STATE OF ODISHA	MANOJ KUMAR PADHI VS	REAMAL /343 /2023 J.M.F.C,REAMAL(Debagarh ) CT/0000639/2023
34	D-BLAPL/1535/2024 BLAPL/625/2024	BARUN BEHERA VS	PRADEEP KUMAR DAS VS	NAYAKOT /90 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar)

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35	D-BLAPL/1706/2024 BLAPL/626/2024	STATE OF ODISHA PINTU SAHANI VS STATE OF ODISHA	MRUTYUNJAYA MOHANTY VS	Spl/000069/2023 NIALI /428 /2023 J.M.F.C.,NIALI(Cuttack) GR/0000401/2023
36	D-BLAPL/2576/2024 BLAPL/627/2024	BIRENDRA PRASAD YADAV VS STATE OF ODISHA	SEVATI SOREN VS	BRAJARAJNAGAR /118 /2023 A.D.J.,JHARSUGUDA(Jharsuguda ) CT/0000108/2023
37	D-BLAPL/1449/2024 BLAPL/628/2024	SANGRAM SUBUDHI VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	NACHUNI /73 /2023 A.D.J.,BHUBANESWAR(Khordha ) TR/0000179/2023
38	D-BLAPL/1450/2024 BLAPL/629/2024	TAPAN KUMAR PRADHAN VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	PHIRINGIA /193 /2023 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI CT/0000839/2023
39	D-BLAPL/1525/2024 BLAPL/630/2024	SIBA PRASAD ODI VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	MALKANGIRI /420 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000045/2023
40	D-BLAPL/793/2024 BLAPL/631/2024	SUDHIR PARIJA VS STATE OF ODISHA	BISHNU PRASAD MALLICK VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000128/2023
41	D-BLAPL/1105/2024 BLAPL/632/2024	NISHIKANTA NAYAK VS STATE OF ODISHA	BIKRAM SENAPATI VS	KODALA /499 /2023 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar GR/0000411/2023
42	D-BLAPL/397/2024 BLAPL/633/2024	KEDARNATH JENA @ PARABASIA VS STATE OF ODISHA	DEBASNAN DAS VS	ITAMATI /88 /2022 ( ) //
43	D-BLAPL/1813/2024 BLAPL/634/2024	SONU MAHATO VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	SUNDARGARH TOWN /224 /2022 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000113/2022
44	D-BLAPL/1719/2024 BLAPL/635/2024	VIKESH SINGH VS STATE OF ODISHA	S.S.RAY (2) VS	MUNIGUDA /306 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000130/2023
45	D-BLAPL/1682/2024 BLAPL/636/2024	ARUN DIGAL VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	KHANDAGIRI P.S. /381 /2021 A.D.J.,BHUBANESWAR(Khordha ) TR/0000306/2021

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46	D-CMP/1109/2024 CMP/54/2024	PRABASINI JENA VS BANKIM KUMAR JENA	SUBHRANSU BHUSAN MOHANTY VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0000344/2016
47	D-CMP/2030/2024 CMP/55/2024	RANJAN NAYAK VS SUNAPHULA NAYAK	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD),BALLIGUDA(Kandhar CMA/0000004/2023
48	D-CMP/2698/2024 CMP/56/2024	JAYANTI MOHANTA VS SIBA CHARAN MOHANTA	ASHUTOSH MOHANTA VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbha CS/0000109/2021
49	D-CMP/2932/2024 CMP/57/2024	RATNAKAR PRADHAN VS BANTALIGRAM CO-OPERATIVE SOCIETY, PURI	PRAFULLA KUMAR KAR VS	// CIVIL JUDGE (JD),PURI(Puri) CS/0000010/2017
50	D-CONTC/3298/2024 CONTC/292/2024	PURNA CHANDRA MAHAPATRA VS SALINI PANDIT, I.A.S.	ADV. VS	// () //
51	D-CONTC/3297/2024 CONTC/293/2024	PITAMBAR MAHALI VS SATYABRATA SAHU, I.A.S.	ADV. VS	// () //
52	D-CONTC/3243/2024 CONTC/294/2024	MANORANJAN SAHU VS SANDIP SAMPAT MADKAR,I.P.S.	ADV. VS	// () //
53	D-CONTC/2770/2024 CONTC/295/2024	CHAKRADHARA NAIK VS SIDDHARTH SHANKAR SWAIN, COLLECTOR CUM DIST. MAGISTRATE, ANGUL	ANIMESH MOHANTY VS	// () //
54	D-CONTC/580/2024 CONTC/296/2024	TANMAYA PANDA VS RAJDEEP DAS, M.D. OF PRATIK RESOURCES PVT. LTD.	AMITABH MISHRA VS	// () //
55	D-CONTC/3300/2024 CONTC/297/2024	CHATRUBHUJA SAHOO VS SATYABRATA SAHU, I.A.S.	PRAFULLA KUMAR MOHAPATRA VS	// () //
56	D-CONTC/2462/2024 CONTC/298/2024	MAHENDRA KUMAR AICH VS ASWATHY S., I.A.S.	ADV. VS	// () //
57	D-CONTC/3450/2024	MANJULATA BEHERA	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/299/2024	VS	VS	0
		DIPTIMAYEE BEHERA,TAHASILDAR,NILGIRI		//
58	D-CONTC/3248/2024	BANITA MAHARANA	ADV.	//
	CONTC/300/2024	VS	VS	0
		DEORANJAN KUMAR SINGH,IAS,ADDL. CHIEF SECY.,HOME DEPT.,ODISHA		//
59	D-CONTC/2501/2024	TRIPURA PATEL	ADV.	//
	CONTC/301/2024	VS	VS	0
		ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR		//
60	D-CONTC/2500/2024	SANJAY KUMAR PATEL	ADV.	//
	CONTC/302/2024	VS	VS	0
		ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR		//
61	D-CONTC/2504/2024	HARI PATEL	ADV.	//
	CONTC/303/2024	VS	VS	0
		ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR		//
62	D-CONTC/2813/2024	JATINDRA KUMAR ROUT	ADV.	//
	CONTC/304/2024	VS	VS	0
		PRADEEP KUMAR JENA, CHIEF SECY., G.A. DEPT., BBSR		//
63	D-CONTC/2814/2024	PRADEEPTA SAHOO	ADV.	//
	CONTC/305/2024	VS	VS	0
		PRADEEP KUMAR JENA, CHIEF SECY., G.A. DEPT., BBSR		//
64	D-CONTC/2820/2024	SUNIL KUMAR BEHERA	ADV.	//
	CONTC/306/2024	VS	VS	0
		PRADEEP KUMAR JENA, CHIEF SECY., G.A. DEPT., BBSR		//
65	D-CONTC/1954/2024	PROF. DR.KALYANI PARIDA	SAIBRATA RATH	//
	CONTC/307/2024	VS	VS	0
		SHALINI PANDIT, I.A.S.		//
66	D-CONTC/2505/2024	SUKANTA KUMAR MOHANTY	BHABANI SANKAR TRIPATHY (1)	//
	CONTC/308/2024	VS	VS	0
		USHA PADHI, IAS		//
67	D-CONTC/1680/2024	RAJ KISHORE SWAIN	SANJIB KUMAR SAHU	//
	CONTC/309/2024	VS	VS	0
		VIJAY AMRUTA KULANGE, I.A.S.		//
68	D-CONTC/2807/2024	HARIHARA SETHY	ADV.	//
	CONTC/310/2024	VS	VS	0

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69	D-CONTC/2439/2024 CONTC/311/2024	ANU GARG, I.A.S. KALI CHARAN DAS VS PRAFULLA SHIAL,B.M.,SBI,CHHANGIRI BRANCH	ADV. VS	// // ()
70	D-CONTC/1665/2024 CONTC/312/2024	MANAS RANJAN SABAR VS SUNIL KUMAR BANSAL, I.P.S.	ADV. VS	// // ()
71	D-CONTC/1645/2024 CONTC/313/2024	PRASANNA ROUSTRAY VS NIBEDITA PANI, D.E.O, JAJPUR	ADV VS	// // ()
72	D-CONTC/1489/2024 CONTC/314/2024	KUMUDINI BAG VS ASWATHY S., IAS	ADV VS	// // ()
73	D-CONTC/1135/2024 CONTC/315/2024	BICHITRA DEI VS KULWANT SINGH, A.G. OF ORISSA (A AND E), BBSR.	adv. VS	// // ()
74	D-CONTC/855/2024 CONTC/316/2024	KAILASH CHANDRA ROUT VS VISHAL DEV, I.A.S.	ADV. VS	// // ()
75	D-CONTC/2502/2024 CONTC/317/2024	LALITA PATEL VS ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV. VS	// // ()
76	D-CONTC/2503/2024 CONTC/318/2024	KIRTAN PATEL VS ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV. VS	// // ()
77	D-CONTC/2373/2024 CONTC/319/2024	JAGANNATH NAYAK VS ASWATHI S, I.A.S.	ADV. VS	// // ()
78	D-CONTC/1577/2024 CONTC/320/2024	AKSHAYA NAG VS SONALI PATRA, BANDHUGAON, KORAPUT	ADV VS	// // ()
79	D-CONTC/273/2024 CONTC/321/2024	SUDHIR PRADHAN VS ARUN SARANGI, D.G. AND I.G. OF POLICE (IN CHARGE), ODISHA, CUTTACK	ADV. VS	// // ()

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80	D-CONTC/270/2024 CONTC/322/2024	NAGENDRA DEHURY VS ARUN SARANGI, D.G. AND I.G. OF POLICE (IN CHARGE), ODISHA, CUTTACK	ADV. VS	// 0 //
81	D-CONTC/1051/2024 CONTC/323/2024	CHOUDHURY DEBENDRANATH DAS VS NIBEDITA PANI, DISTRICT EDUCATION OFFICER, JAJPUR	SANTOSH KUMAR SWAIN VS	// 0 //
82	D-CONTC/3407/2024 CONTC/324/2024	NAMITA BEHERA VS ROOP ROSHAN SAHOO, IAS	ADV. VS	// 0 //
83	D-CONTC/3344/2024 CONTC/325/2024	ANIL KUMAR PANDA VS BHAKTA RANJAN MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES ORISSA.	ADV. VS	// 0 //
84	D-CONTC/721/2024 CONTC/326/2024	SAUL NAYAK VS ASHISH ISHWAR PATIL, I.A.S.	ADV. VS	// 0 //
85	D-CONTC/1076/2024 CONTC/327/2024	PRAFULLA CHANDRA PATI VS ROOPA ROSHAN SAHOO, IAS	ADV. VS	// 0 //
86	D-CONTC/2182/2024 CONTC/328/2024	BIMAL KUMAR MALLIA VS D.BRUNDHA, IAS, ADDL. COMMNR, BMC	ADV. VS	// 0 //
87	D-CONTC/2179/2024 CONTC/329/2024	GANGADHAR MOHAPATRA VS RABIN CHARCHIL MISHRA, OAS, TAHASILDAR, RANPUR CUM EXEC. OFFICER, RANPUR DEBOTTAR	ADV. VS	// 0 //
88	D-CONTC/2434/2024 CONTC/330/2024	PRATYUSHA RAJESWARI SINGH@P.RAJESWARI VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR	AJIT KANUNGO VS	// 0 //
89	D-CONTC/1484/2024 CONTC/331/2024	MOHAN CHANDRA MOHANTA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
90	D-CONTC/2164/2024 CONTC/332/2024	DR.JAYANTA KUMAR KAR SHARMA VS ARAVINDA AGARWALA, I.A.S.	ADV. VS	// 0 //
91	D-CONTC/2945/2024	NABA KRISHNA MAHAPATRA	ADV.	//



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	CONTC/333/2024	VS JYOTIRANJAN MISHRA, DIRECTOR OF ELEMENTARY EDUCATION, ORISSA	VS	() //
92	D-CRLA/2396/2024 CRLA/59/2024	DAMBARU @ LAMBODAR ROUT@ LAMBODHAR ROUT VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	OUPADA /12 /2021 DISTRICT & SESSIONS JUDGE,BALASO ST/0000148/2021
93	D-CRLA/2460/2024 CRLA/60/2024	DOTISHA RAITA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	R.UDAYAGIRI /82 /2017 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000017/2017
94	D-CRLA/2190/2024 CRLA/61/2024	RABINDRA SWAIN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	ASKA /908 /2022 A.D.J.,ASKA(Ganjam) ST/0000015/2023
95	D-CRLA/2425/2024 CRLA/62/2024	GANGADHAR DAS @ KUNJA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	JHARPOKHARIA /228 /2020 A.D.J.,BARIPADA(Mayurbhanj) ST/0000060/2021
96	D-CRLA/2405/2024 CRLA/63/2024	BIJAY KUMAR BISWAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RUGUDI /75 /2023 SPECIAL JUDGE,CHAMPUA(Kendujhar) Spl/0000036/2023
97	D-CRLA/1472/2024 CRLA/64/2024	BASU@BASANTA GOCHHAYAT VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	ANGUL SADAR PS /120 /2021 AD-HOC A.D.J.(FTSC),ANGUL(Anugul ) Spl/0000021/2021
98	D-CRLMA/1939/2024 CRLMA/13/2024	NIRMAL KUMAR MHAPATRA VS STATE OF ODISHA	ADV VS	JAGATPUR /127 /2022 () //
99	D-CRLMC/1468/2024 CRLMC/146/2024	RAMAKANTA DIGAL VS STATE OF ODISHA	MAHES DAS VS	TIKABALI /108 /2016 ADDL. SESSION JUDGE,BALLIGUDA(K ST/0000012/2022
100	D-CRLMC/1833/2024 CRLMC/147/2024	AKULA VENKATESWAR RAO VS M/S.SANDEEP TRADERS	ASHOK DAS VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R ICC/0000014/2022
101	D-CRLMC/1882/2024 CRLMC/148/2024	SUHAIL AKHTAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	PURUNABAZAR /170 /2023 J.M.F.C.,BHADRAK(Bhadrak ) GR/0000215/2023
102	D-CRLMC/1977/2024 CRLMC/149/2024	BALIA @ BALARAM SAHU VS	SOUBHAGYA KUMAR DASH VS	BADABAZAR /13 /2015 S.D.J.M.,BERHAMPUR(Ganjam)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/2038/2024 CRLMC/150/2024	STATE OF ODISHA KARUNAKAR MAHARANA VS	USHARANI PATI VS	GR/0000135/2015 KHANTAPADA /162 /2006 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0001146/2006
104	D-CRLMC/1930/2024 CRLMC/151/2024	STATE OF ODISHA KOUSHIK SAMANTRAY VS	MANOJ BIHARI DAS VS	BADAMBADI /84 /2018 J.M.F.C,CUTTACK(Cuttack) GR/0000451/2018
105	D-CRLMC/466/2024 CRLMC/152/2024	STATE OF ODISHA KATICHHUA@ RANJAN KANTA SAMAL VS	JAYANTA KUMAR MAJHI VS	Bamapada (Industrial Area) /8 /2008 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000186/2008
106	D-CRLMC/615/2024 CRLMC/153/2024	STATE OF ODISHA SARAT KUMAR BAG VS	SUNIL KUMAR PANDA VS	BOLANGIR TOWN /133 /2015 J.M.F.C.,BOLANGIR(Balangir) GR/0000305/2015
107	D-CRLMC/617/2024 CRLMC/154/2024	STATE OF ODISHA SARAT KUMAR BAG VS	SUNIL KUMAR PANDA VS	JHARSUGUDA /832 /2019 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002645/2019
108	D-CRLMC/1673/2024 CRLMC/155/2024	STATE OF ODISHA MEERA @ MIRA PRADHAN VS	BHARAT BHUSAN ROURAY VS	BALUGAON P.S. /109 /2023 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000306/2023
109	D-CRLMC/1662/2024 CRLMC/156/2024	STATE OF ODISHA SALILA DAS VS	RAMANI KANTA PATTANAIK VS	ABHAYACHANDPUR /115 /2014 PRESIDING OFFICER,DESIGNATED CO CT/0000001/2020
110	D-CRLMC/1173/2024 CRLMC/157/2024	STATE OF ODISHA AKSHYA BHOI VS	MAHADEV SAHU VS	SAINTALA /120 /2010 J.M.F.C.,SAINTALA(Balangir) GR/0000483/2010
111	D-CRLMP/1085/2024 CRLMP/85/2024	STATE OF ODISHA ANU SAMAL VS	PRASANNA KUMAR DASH VS	KISSANNAGAR PS /04 /2024 ) //
112	D-CRLMP/2267/2024 CRLMP/86/2024	STATE OF ODISHA SILPA KAR VS	DEBASISH PATNAIK VS	/ /0 ) //
113	D-CRLMP/2210/2024 CRLMP/87/2024	KAUSTAV PANDA UMESH PRASAD GURU VS PANKAJINI GURU	PABITRA KUMAR NAYAK VS	/ /0 ) //

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114	D-CRLMP/2117/2024 CRLMP/88/2024	PRIYARANJAN DASH VS APARNA MISHRA	AMITAV TRIPATHY VS	//0 0 //
115	D-CRLMP/2473/2024 CRLMP/89/2024	MANDAKINI KAR VS STATE OF ODISHA	PRANAYA SWAIN VS	//0 0 //
116	D-CRLMP/2260/2024 CRLMP/90/2024	SUNIT KUMAR CHANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
117	D-CRLMP/2215/2024 CRLMP/91/2024	ASHIKA SAHU VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	//0 0 //
118	D-CRLMP/2220/2024 CRLMP/92/2024	SUNITA KHUNTIA VS STATE OF ODISHA	M.R.KHATUA VS	//0 0 //
119	D-CRLMP/2246/2024 CRLMP/93/2024	SURENDRA SAHU @ SURENDRA KUMAR MOHAPATRA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	BARGARH /481 /2022 0 //
120	D-CRLMP/2257/2024 CRLMP/94/2024	LALIT KUMAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
121	D-CRLMP/1819/2024 CRLMP/95/2024	BISWARANJAN SWAIN VS STATE OF ODISHA	SAROJ KUMAR BHUYAN VS	//0 0 //
122	D-CRLMP/2108/2024 CRLMP/96/2024	GAGAN BIHARI MALIK VS STATE OF ODISHA	SUBASH CHANDRA ROUT VS	//0 0 //
123	D-CRLMP/2104/2024 CRLMP/97/2024	CHABBILATA BEHERA VS STATE OF ODISHA	SUBASH CHANDRA ROUT VS	PATTAMUNDAI /413 /2023 0 //
124	D-CRLREV/1829/2024 CRLREV/15/2024	DHANU HANSDAH VS ARATI MURMU@HANSDAH	BIBEKANANADA MAHAPATRA VS	//0 A.D.J.,RAIRANGAPUR(Mayurbhanj) CRA/0000001/2023
125	D-CRLREV/2024/2024	SITA@SASMITA BEHERA	MANOJ KUMAR NAYAK	BALASORE VIGILANCE /18 /2005

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLREV/16/2024	VS STATE OF ODISHA(VIG.)	VS	SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000032/2014
126	D-FAO/329/2024 FAO/13/2024	THE MANAGER(T.P. CELL), NEW INDIA ASSURANCE CO. LTD. VS MINI MUNDA	BIJOY DASMOHAPATRA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000273/2021
127	D-FAO/313/2024 FAO/14/2024	THE DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS SUDARSAN DEHURY	SUBRAT SATPATHY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000106/2022
128	D-MACA/869/2024 MACA/18/2024	NEW INDIA ASSURANCE CO.LTD. VS DIPUN BEHERA@DIPUN KUMAR BEHERA	SAUMEDRA KUMAR GHOSE VS	// III M.A.C.T.,TALCHER(Anugul ) Mac/0000124/2018
129	D-MACA/3019/2024 MACA/19/2024	PRATIMA DASH VS DILIP NAYAK	PRADEEP KUMAR MISHRA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000569/2015
130	D-MACA/388/2024 MACA/20/2024	BRANCH MANAGER, NEW INDIA ASSURANCE CO. LTD., SUNDARGARH VS GOKULA NEGI	ADAM ALI KHAN VS	// 1ST M.A.C.T.,SUNDARGARH(Sundargarh) Mac/0000061/2022
131	D-MATA/3584/2024 MATA/9/2024	JYOTI PANDA VS ASHUTOSH MAHAPATRA	SAILAZA NANDAN DAS VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000234/2017
132	D-WA/2997/2024 WA/51/2024	STATE OF ODISHA VS ANIL NAYAK	SUVASHISH PATTANAIK,A.G.A VS	// () //
133	D-WA/3203/2024 WA/52/2024	STATE OF ODISHA VS ABHIRAM PATNAIK	DHANANJAY MUND, A.G.A. VS	// () //
134	D-WA/3195/2024 WA/53/2024	STATE OF ODISHA VS SUDHIR KUMAR DEY	DHANANJAYA MUND,A.G.A VS	// () //
135	D-WP(C)/2673/2024 WP(C)/1673/2024	KARTIKA CHANDRA PANDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// () //
136	D-WP(C)/2604/2024 WP(C)/1674/2024	DILLIP KUMAR ASH VS	MANOJ KUMAR PANDA VS	// ()

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### CASES REGISTERED REPORT AS ON :27/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/1846/2024 WP(C)/1675/2024	PUNJAB NATIONAL BANK, BALASORE DR. MD. MOJAHID VS STATE OF ODISHA	RAMESH AGARWAL VS	// // ()
138	D-WP(C)/1939/2024 WP(C)/1676/2024	BALAKRISHNA MAHARANA VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// () //
139	D-WP(C)/2205/2024 WP(C)/1677/2024	RADHAMADHAB MOHANTY VS MADHUSMITA NAYAK	NALINIKANTA SAHOO VS	// () //
140	D-WP(C)/1844/2024 WP(C)/1678/2024	DR. FARHEEN SABA VS STATE OF ODISHA	RAMESH AGARWAL VS	// () //
141	D-WP(C)/3396/2024 WP(C)/1679/2024	DEBADATTA DAS VS STATE OF ORISSA	MANAS PATI VS	// () //
142	D-WP(C)/1835/2024 WP(C)/1680/2024	PRAVAS RANJAN MOHANTY VS THE SECY TO GOVT., HEALTH AND F.W.DEPT., BBSR	PRADEEP KUMAR MAHAPATRA VS	// () //
143	D-WP(C)/3437/2024 WP(C)/1681/2024	SANJUKTA PATRO VS ADDL. COMMNR., OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK KUMAR DAS VS	// () //
144	D-WP(C)/1537/2024 WP(C)/1682/2024	UDAYA NARAYAN NAYAK VS COMMISSIONER OF ENDOWMENT, KHURDA	GOPAL CHARAN MOHANTY VS	// () //
145	D-WP(C)/1143/2024 WP(C)/1683/2024	LOKANATH MOHANTY VS UNION OF INDIA	SACHIDANANDA NAYAK VS	// () //
146	D-WP(C)/1915/2024 WP(C)/1684/2024	BIBHU PRASAD GANTAYAT VS THE COMMNR. CUM SECY. TO GOVT., R AND DM DEPT., KHURDA	BHAGABAN BEHERA VS	// () //
147	D-WP(C)/3245/2024 WP(C)/1685/2024	DHARMENDAR SHARMA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	// () //

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148	D-WP(C)/3169/2024 WP(C)/1686/2024	BISHWAJIT LENKA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //
149	D-WP(C)/3715/2024 WP(C)/1687/2024	AMIT BARAN DAS VS THE COMMISSIONER, CT AND GST, CUTTACK	KANANBALA ROY CHOUDHURY VS	// 0 //
150	D-WP(C)/3071/2024 WP(C)/1688/2024	MANOJ KUMAR DALEI VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
151	D-WP(C)/3225/2024 WP(C)/1689/2024	JAGAMOHAN DAS VS STATE INFORMATION COMMISSION, ODISHA	ALOK KUMAR PANDA VS	// 0 //
152	D-WP(C)/1940/2024 WP(C)/1690/2024	SANJUKTA SAHU VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
153	D-WP(C)/3659/2024 WP(C)/1691/2024	IPSITA SAHOO VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //
154	D-WP(C)/3380/2024 WP(C)/1692/2024	NARAYAN SAHOO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
155	D-WP(C)/2112/2024 WP(C)/1693/2024	LAMBADHAR SAHU @ LAMBODHAR SAHU VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
156	D-WP(C)/3134/2024 WP(C)/1694/2024	DR. J. KISHORE VS THE JUDGE, FAMILY COURT, BBSR	SOHAN MISHRA VS	// 0 //
157	D-WP(C)/3067/2024 WP(C)/1695/2024	BISHNU CHARAN DAS VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
158	D-WP(C)/2975/2024 WP(C)/1696/2024	HELENA@HELINA SINGH VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //
159	D-WP(C)/2116/2024	RANJIT KUMAR PATNAIK	DEEPANKAR PANIGRAHY	//

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	WP(C)/1697/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/3384/2024 WP(C)/1698/2024	MANOJ KUMAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
161	D-WP(C)/2271/2024 WP(C)/1699/2024	RABI PARIDA VS COLLECTOR, SUNDARGARH	BHARAT BHUSAN ROUSTRAY VS	// 0 //
162	D-WP(C)/3123/2024 WP(C)/1700/2024	BASUDEV KHADIA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
163	D-WP(C)/2208/2024 WP(C)/1701/2024	BANABIHARI SWAIN VS ADITYA CAR AUTOMOTIVES PVT. LTD., PAHALA	SUDHANSU SEKHAR JENA VS	// 0 //
164	D-WP(C)/2122/2024 WP(C)/1702/2024	EPLI NIRANJAN SENAPATI VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
165	D-WP(C)/2941/2024 WP(C)/1703/2024	TRINATH NAYAK VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
166	D-WP(C)/682/2024 WP(C)/1704/2024	TAPASWINI ROHIDAS VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
167	D-WP(C)/2125/2024 WP(C)/1705/2024	SUNYABASHI BISWAL VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
168	D-WP(C)/2679/2024 WP(C)/1706/2024	DIBYA SANKAR SHA VS STATE OF ODISHA	ALOK KUMAR DAS VS	// 0 //
169	D-WP(C)/3418/2024 WP(C)/1707/2024	RAJ ARYAN PRADHAN VS STATE BANK OF INDIA, MUMBAI	BIRAJA PRASANNA DAS VS	// 0 //
170	D-WP(C)/3150/2024 WP(C)/1708/2024	PRIYANKA SHAW VS	BIBHUTI BHUSAN MISHRA VS	// 0

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171	D-WP(C)/3357/2024 WP(C)/1709/2024	STATE OF ODISHA M/S TARINI MINERALS PVT. LTD., SUNDERGARH VS UNION OF INDIA	ASIT KUMAR DASH VS	// // 0 //
172	D-WP(C)/3494/2024 WP(C)/1710/2024	SANATAN SABAR VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
173	D-WP(C)/3324/2024 WP(C)/1711/2024	M/S. THRIVENI EARTHMOVERS PVT. LTD. KEONJHAR VS UNION OF INDIA	ASIT KUMAR DASH VS	// 0 //
174	D-WP(C)/3325/2024 WP(C)/1712/2024	RAJALAXMI BALABANTARAY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
175	D-WP(C)/3746/2024 WP(C)/1713/2024	DATTATREYA SATAPATHY VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //
176	D-WP(C)/3052/2024 WP(C)/1714/2024	SABITA PATEL VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
177	D-WP(C)/2874/2024 WP(C)/1715/2024	PURASTAMA MEHER @ PURUSOTTAM MEHER VS THE COLLECTOR, ANGUL	JIBAN RANJAN DASH VS	// 0 //
178	D-WP(C)/2970/2024 WP(C)/1716/2024	PRADIPTA KUMAR DAS VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
179	D-WP(C)/3051/2024 WP(C)/1717/2024	LOMASH @ LAMBOS PATEL VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
180	D-WP(C)/3005/2024 WP(C)/1718/2024	PREMANANDA PANDA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
181	D-WP(C)/1944/2024 WP(C)/1719/2024	TAPAN KUMAR MANDAL VS SUB COLLECTOR (SADAR), CUTTACK	 VS	// 0 //



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182	D-WP(C)/2965/2024 WP(C)/1720/2024	MANOJ KUMAR SINGH VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
183	D-WP(C)/3100/2024 WP(C)/1721/2024	SANKARSAN PANDA VS CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
184	D-WP(C)/2537/2024 WP(C)/1722/2024	SANKARSAN SETHI VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
185	D-WP(C)/3113/2024 WP(C)/1723/2024	SANKARSAN PANDA VS CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
186	D-WP(C)/3266/2024 WP(C)/1724/2024	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //
187	D-WP(C)/3374/2024 WP(C)/1725/2024	BIRU @ CHINTAMANI MAJHI VS TAHASILDAR, REAMAL, DEOGARH	PRASANTA KUMAR JENA VS	// 0 //
188	D-WP(C)/1101/2024 WP(C)/1726/2024	AJAY KUMAR PRADHAN VS THE SECRETARY, PANCHAYATI RAJ DEPT., BBSR	GOPAL CHARAN MOHANTY VS	// 0 //
189	D-WP(C)/3112/2024 WP(C)/1727/2024	SASMITA SAHOO VS R.T.O., DHENKANAL	BRAJA MOHAN SARANGI VS	// 0 //
190	D-WP(C)/3806/2024 WP(C)/1728/2024	M/S. ENZEN GLOBAL SOLUTIONS PVT. LTD., KHURDA VS THE COMMISSIONER OF COMMERCIAL TAX AND GST, CUTTACK	RUPESH KUMAR KANUNGO VS	// 0 //
191	D-WP(C)/2979/2024 WP(C)/1729/2024	TARUN KUMAR NAIK VS STATE OF ODISHA	AMITABH PRADHAN VS	// 0 //
192	D-WP(C)/2263/2024 WP(C)/1730/2024	KISHORE CHANDRA BISWAL VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
193	D-WP(C)/3308/2024	JAYASRI MAITY	BISWAJIT NAYAK	//

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	WP(C)/1731/2024	VS	VS	0
		ASST. SETTLEMENT OFFICER, BBSR		//
194	D-WP(C)/2261/2024	PRAKASH CHANDRA NAYAK	AUROBINDA SAHOO	//
	WP(C)/1732/2024	VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/3397/2024	TANKA DHAR SAHOO	MANAS PATI	//
	WP(C)/1733/2024	VS	VS	0
		STATE OF ORISSA		//
196	D-WP(C)/2760/2024	RITIK HARIJAN	AJIT PATNAIK	//
	WP(C)/1734/2024	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/3307/2024	CHITTARANJAN MAITY	BISWAJIT NAYAK	//
	WP(C)/1735/2024	VS	VS	0
		ASST. SETTLEMENT OFFICER, BBSR		//
198	D-WP(C)/3106/2024	SANKARSAN PANDA	BRAJA MOHAN SARANGI	//
	WP(C)/1736/2024	VS	VS	0
		CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK		//
199	D-WP(C)/2255/2024	AMEEYA KUMAR RANJIT	AUROBINDA SAHOO	//
	WP(C)/1737/2024	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/2140/2024	RANJAN GOPINATH DORA	MIHIR KANTA RATH	//
	WP(C)/1738/2024	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/2359/2024	RICH ENGINEERS AND DEVELOPERS, BBSR	BISWAJIT NAYAK	//
	WP(C)/1739/2024	VS	VS	0
		PUNJAB NATIONAL BANK, BBSR		//
202	D-WP(C)/2785/2024	UTTAM NARAYAN SAHOO	AMIT PRASAD BOSE	//
	WP(C)/1740/2024	VS	VS	0
		COLLECTOR, KEONJHAR		//
203	D-WP(C)/2591/2024	DEBASISH SETHI	LUCKY MOHANTY	//
	WP(C)/1741/2024	VS	VS	0
		THE MANAGING DIRECTOR, ASSET. RECONSTRUCTION COMPANY (INDIA) PVT. LTD. MUMBAI		//
204	D-WP(C)/3475/2024	TAPAN TAKARIA	SATYABRATA MOHANTY	//
	WP(C)/1742/2024	VS	VS	0

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205	D-WP(C)/3834/2024 WP(C)/1743/2024	GOVT. OF ODISHA SASEMIRA BISWAL VS THE REGIONAL HEAD, DCB BANK LTD., KHURDA	BISWA PRAKASH DHAL VS	// // 0 //
206	D-WP(C)/2765/2024 WP(C)/1744/2024	PRAMOD KUMAR SAHU VS COLLECTOR, KEONJHAR	AMIT PRASAD BOSE VS	// 0 //
207	D-WP(C)/2137/2024 WP(C)/1745/2024	CHAMPA PATI VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
208	D-WP(C)/3105/2024 WP(C)/1746/2024	SANKARSAN PANDA VS CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
209	D-WP(C)/2254/2024 WP(C)/1747/2024	SADASHIBA PENTHOI VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
210	D-WP(C)/2134/2024 WP(C)/1748/2024	CHANDRALEKHA @ CHANDRAKALA MAHAPATRA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
211	D-WP(C)/2768/2024 WP(C)/1749/2024	LACHHU MOHAN SAHU @ LACHHAMAN SAHU VS COLLECTOR, KEONJHAR	AMIT PRASAD BOSE VS	// 0 //
212	D-WP(C)/3496/2024 WP(C)/1750/2024	PURNA CHANDRA MANDANGI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
213	D-WP(C)/2251/2024 WP(C)/1751/2024	AJAYA KUMAR MAHAPATRA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
214	D-WP(C)/2786/2024 WP(C)/1752/2024	PRAMOD KUMAR SAHU VS COLLECTOR, KEONJHAR	AMIT PRASAD BOSE VS	// 0 //
215	D-WP(C)/1309/2024 WP(C)/1753/2024	NARAYAN MANIK VS STATE OF ODISHA	JITENDRA KUMAR NAIK VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/2258/2024 WP(C)/1754/2024	RUDRA PRASAD MISHRA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
217	D-WP(C)/2131/2024 WP(C)/1755/2024	S.KRUSHNA CHANDRA DORA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
218	D-WP(C)/2269/2024 WP(C)/1756/2024	MARKAR LOHAR @ KERKETTA VS COLLECTOR, SUNDARGARH	BHARAT BHUSAN ROURAY VS	// 0 //
219	D-WP(C)/3109/2024 WP(C)/1757/2024	SANKARSAN PANDA VS CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
220	D-WP(C)/2081/2024 WP(C)/1758/2024	SARAT CHANDRA BHYAN VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //
221	D-WP(C)/2104/2024 WP(C)/1759/2024	RAJESH KUMAR SAHOO VS DEBT RECOVERY TRIBUNAL, CUTTACK	NIRANJAN LENKA VS	// 0 //
222	D-WP(C)/3682/2024 WP(C)/1760/2024	MAKAR KETAN SAHOO VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
223	D-WP(C)/2248/2024 WP(C)/1761/2024	SABITARANI JAGDEB VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
224	D-WP(C)/2026/2024 WP(C)/1762/2024	MANOJ KUMAR GIRI VS GOVT. OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
225	D-WP(C)/2783/2024 WP(C)/1763/2024	KANDARPA KUMAR SAHOO @ KANDARPA SAHOO VS COLLECTOR, KEONJHAR	AMIT PRASAD BOSE VS	// 0 //
226	D-WP(C)/2691/2024 WP(C)/1764/2024	ARJUNA CHARAN PATRA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
227	D-WP(C)/2023/2024	MANORANJAN DAS	BIKRAM CHANDRA GHADEI	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :27/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1765/2024	VS GOVT. OF ODISHA	VS	0 //
228	D-WP(C)/2019/2024 WP(C)/1766/2024	RADHAKRUSHNA SAHOO VS BLOCK EDUCATION OFFICER, BALIAPAL, BALASORE	BIKRAM CHANDRA GHADEI VS	// 0 //
229	D-WP(C)/2007/2024 WP(C)/1767/2024	BISWAMBHAR PATRA VS BLOCK EDUCATION OFFICER, BALIAPAL, BALASORE	BIKRAM CHANDRA GHADEI VS	// 0 //
230	D-WP(C)/2012/2024 WP(C)/1768/2024	SURESH CHANDRA PATRA VS GOVT. OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
231	D-WP(C)/2196/2024 WP(C)/1769/2024	SANTILATA MOHANTY VS STATE OF ODISHA	SHAKTIDHARA MISHRA VS	// 0 //
232	D-WP(C)/2802/2024 WP(C)/1770/2024	PUSPITA KUMARI NATH VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
233	D-WP(C)/149/2024 WP(C)/1771/2024	SAROJ KUMAR ROUSTRAY VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
234	D-WP(C)/2001/2024 WP(C)/1772/2024	SUMAN KUMAR MURARI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
235	D-WP(C)/2781/2024 WP(C)/1773/2024	RABINARAYAN NAIK VS COLLECTOR, KEONJHAR	AMIT PRASAD BOSE VS	// 0 //
236	D-WP(C)/985/2024 WP(C)/1774/2024	PRATAP KUMAR MALLICK VS GEET ROSALINI	SATYA NARAYAN MISHRA 4 VS	// 0 //
237	D-WP(C)/2805/2024 WP(C)/1775/2024	ALPANA DALEI VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
238	D-WP(C)/1943/2024 WP(C)/1776/2024	PRAKASH PADHIARY VS	DEEPANKAR PANIGRAHY VS	// 0

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### CASES REGISTERED REPORT AS ON :27/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/2967/2024 WP(C)/1777/2024	STATE OF ODISHA MANOJ KUMAR SINGH VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
240	D-WP(C)/29/2024 WP(C)/1778/2024	STATE OF ODISHA UCO BANK, ROURKELA MAIN BRANCH, SUNDARGARH VS	BIBHUTI BHUSAN SWAIN VS	// // 0
241	D-WP(C)/1942/2024 WP(C)/1779/2024	REGIONAL LABOUR COMMISSIONER (CENTRAL), ROURKELA, SUNDARGARHUR ANNADA PRASAD PATTNAIK VS	MANAS RANJAN DHAL VS	// // 0
242	D-WP(C)/3362/2024 WP(C)/1780/2024	STATE OF ODISHA CHANDAN KUMAR NAYAK VS	SATYABRATA MOHANTY VS	// // 0
243	D-WP(C)/1785/2024 WP(C)/1781/2024	STATE OF ODISHA SUBHASISH SAHOO VS	BIBEKANANDA BHUYAN VS	// // 0
244	D-WP(C)/2782/2024 WP(C)/1782/2024	STATE OF ODISHA SUBASINI NAIK VS	AMIT PRASAD BOSE VS	// // 0
245	D-WP(C)/1827/2024 WP(C)/1783/2024	COLLECTOR, KEONJHAR BIBHUTI BHUSAN BEHERA VS	SUBASH MANSINGH VS	// // 0
246	D-WP(C)/1755/2024 WP(C)/1784/2024	STATE OF ODISHA MAHENDRA KUMAR PADHIARY VS	BIKRAM CHANDRA GHADEI VS	// // 0
247	D-WP(C)/3235/2024 WP(C)/1785/2024	BLOCK EDUCATION OFFICER, BALASORE MD. AKHTAR AHEMED VS	UMA CHARAN MISHRA VS	// // 0
248	D-WP(C)/2642/2024 WP(C)/1786/2024	STATE OF ODISHA SITARAM SETH VS	BHOJARAJ SETH VS	// // 0
249	D-WP(C)/1330/2024 WP(C)/1787/2024	THE PRINCIPAL SECY. FINANCE DEPT. GOVT. OF ODISHA MANOJ KUMAR NAYAK VS	RABINDRA NATH PAL VS	// // 0
		STATE OF ODISHA		//

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### CASES REGISTERED REPORT AS ON :27/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/1854/2024 WP(C)/1788/2024	M/S. UNISOFT, CUTTACK VS PRINCIPAL COMMNR.,( APPEALS ), IN SITU, CGST AND CENTRAL EXCISE, BBSR	RAMESH CHANDRA JENA VS	// 0 //
251	D-WP(C)/2773/2024 WP(C)/1789/2024	SHRABAN KUMAR SAHU VS COLLECTOR, KEONJHAR	AMIT PRASAD BOSE VS	// 0 //
252	D-WP(C)/2080/2024 WP(C)/1790/2024	LAXMIPRIYA DAS VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
253	D-WP(C)/3055/2024 WP(C)/1791/2024	SANDHYA NAG VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
254	D-WP(C)/2077/2024 WP(C)/1792/2024	NITYANANDA SAHU VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
255	D-WP(C)/3054/2024 WP(C)/1793/2024	PRITI MAJHI VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
256	D-WP(C)/3057/2024 WP(C)/1794/2024	PARAMESWAR MAJHI VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
257	D-WP(C)/3572/2024 WP(C)/1795/2024	JASHPAL SINGH VS ODISHA LIFT IRRIGATION CORP. LTD., BBSR	SIDHARTH SHANKAR PADHY VS	// 0 //
258	D-WP(C)/3537/2024 WP(C)/1796/2024	SUJIT KUMAR BURH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
259	D-WP(C)/3542/2024 WP(C)/1797/2024	PREETIPRANGYA MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
260	D-WP(C)/1957/2024 WP(C)/1798/2024	RAJU SAHU VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
261	D-WP(C)/3544/2024	MANOJ KUMAR DASH	PRAFULLA KUMAR MOHAPATRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1799/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/2075/2024 WP(C)/1800/2024	SUDHIR KUMAR PATRA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
263	D-WP(C)/3460/2024 WP(C)/1801/2024	DR. PINAKI MOHANTY VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
264	D-WP(C)/1953/2024 WP(C)/1802/2024	ANJALI DEVI VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
265	D-WP(C)/3602/2024 WP(C)/1803/2024	SAHEB BADATYA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
266	D-WP(C)/1948/2024 WP(C)/1804/2024	GEETANJALI MOHARANA VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
267	D-WP(C)/3499/2024 WP(C)/1805/2024	KSHYAMANIDHI PADHAN VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
268	D-WP(C)/2432/2024 WP(C)/1806/2024	OSEB SHRAMIK MAHASANGHA, BBSR VS MANAGING DIRECTOR, ORISSA HYDRO POWER CORP. JANAPATH	SOMANATH MISHRA VS	// 0 //
269	D-WP(C)/3549/2024 WP(C)/1807/2024	DRIEMS SCIENCE HIGHER SECONDARY SCHOOL, CUTTACK VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
270	D-WP(C)/3058/2024 WP(C)/1808/2024	JHASKETAN NAIK VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
271	D-WP(C)/3528/2024 WP(C)/1809/2024	MANDHATA CHHURA VS STATE GOVT. OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
272	D-WP(C)/3442/2024 WP(C)/1810/2024	NARMADA DAKUA VS	ASHOK KUMAR DAS VS	// 0



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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/3341/2024 WP(C)/1811/2024	ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM KAILASH CHANDRA MUDULI VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// // 0 //
274	D-WP(C)/3541/2024 WP(C)/1812/2024	M/S BASANTI ELECTRICALS AND CONSTRUCTION, JAJPUR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
275	D-WP(C)/2899/2024 WP(C)/1813/2024	GOURANG CHARAN SWAIN VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	// 0 //
276	D-WP(C)/3322/2024 WP(C)/1814/2024	MANTU KISHORE DAS VS STATE OF ODISHA	SATYANARAYAN PATTANAİK VS	// 0 //
277	D-WP(C)/3345/2024 WP(C)/1815/2024	BHARATI DASH VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
278	D-WP(C)/3532/2024 WP(C)/1816/2024	M/S BASANTI ELECTRICALS AND CONSTRUCTION, JAJPUR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
279	D-WP(C)/3444/2024 WP(C)/1817/2024	SADI @ S.RAJESWARI REDDY VS ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK KUMAR DAS VS	// 0 //
280	D-WP(C)/2825/2024 WP(C)/1818/2024	ANIL KUMAR GURU VS STATE OF ODISHA	SANTOSH KUMAR PATTANAİK VS	// 0 //
281	D-WP(C)/3647/2024 WP(C)/1819/2024	SWADESH NAYAK VS AMLAN SABITA	SANTOSH KUMAR DWIVEDY VS	// 0 //
282	D-WP(C)/3348/2024 WP(C)/1820/2024	PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
283	D-WP(C)/2864/2024 WP(C)/1821/2024	SAROJ KUMAR SAHOO VS STATE OF ODISHA	NIHAL RATH VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/3666/2024 WP(C)/1822/2024	PARASURAM JENA VS ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
285	D-WP(C)/3350/2024 WP(C)/1823/2024	SASADHAR LENKA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
286	D-WP(C)/3664/2024 WP(C)/1824/2024	BIJAYA KUMAR SAHU VS ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
287	D-WP(C)/2876/2024 WP(C)/1825/2024	RAJENDRA KUMAR PATRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
288	D-WP(C)/3221/2024 WP(C)/1826/2024	CHARANESWAR RANA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
289	D-WP(C)/3550/2024 WP(C)/1827/2024	MAYADHAR KHATUA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
290	D-WP(C)/3548/2024 WP(C)/1828/2024	JAGABANDHU KHOSLA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
291	D-WP(C)/3792/2024 WP(C)/1829/2024	SACHIDANANDA DAS VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
292	D-WP(C)/3355/2024 WP(C)/1830/2024	KANAKLATA ROUSTRAY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
293	D-WP(C)/3538/2024 WP(C)/1831/2024	PRIYADARSHINEE MOHAPATRA VS STATE BANK OF INDIA, BBSR	MANOJ KUMAR PANDA VS	// 0 //
294	D-WP(C)/2721/2024 WP(C)/1832/2024	SONALI GHOSH VS THE REGIONAL DIRECTOR, RBI, BBSR	KANANBALA ROY CHOUDHURY VS	// 0 //
295	D-WP(C)/3766/2024	GANESWAR MAHANTA	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1833/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/386/2024 WP(C)/1834/2024	PARIKSHIT PATRA VS STATE OF ODISHA	TEJ KUMAR VS	// 0 //
297	D-WP(C)/3772/2024 WP(C)/1835/2024	BANAMALI MAHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
298	D-WP(C)/3502/2024 WP(C)/1836/2024	KHIRODINI NAYAK VS GENERAL MANAGER, ODISHA GRAMYA BANK, BBSR	SANDEEP RATH VS	// 0 //
299	D-WP(C)/3279/2024 WP(C)/1837/2024	VISA COKE LTD., JAJPUR VS CHIEF SECY. ODISHA CUM CHAIRMAN, ODISHA STATE POLLUTION CONTROL BOARD, BBSR	ABHISHEK DASH VS	// 0 //
300	D-WP(C)/2192/2024 WP(C)/1838/2024	PATIRAM KALO VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
301	D-WP(C)/1181/2024 WP(C)/1839/2024	SUBHASIS TRIPATHY VS STATE OF ODISHA	SUSANTA KUMAR PRADHAN VS	// 0 //
302	D-WP(C)/3482/2024 WP(C)/1840/2024	JIGYANSA LENKA VS COUNCIL OF HIGHER SECONDARY EDN. BBSR	BIKASH MISHRA VS	// 0 //
303	D-WP(C)/2435/2024 WP(C)/1841/2024	SUSANTA KUMAR JENA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
304	D-WP(C)/3367/2024 WP(C)/1842/2024	MAMATA KUMARI TRIPATHY VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
305	D-WP(C)/1460/2024 WP(C)/1843/2024	MANOJ KUMAR BEHERA VS COLLECTOR, BALASORE	TAPAN KUMAR KAMILA VS	// 0 //
306	D-WP(C)/2422/2024 WP(C)/1844/2024	ANANDA KUMAR DHARUA VS	BIGYAN KUMAR SHARMA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/3236/2024 WP(C)/1845/2024	STATE OF ODISHA BIKASH KUMAR BALIARSINGH VS GENERAL ADMINISTRATION AND PUBLIC GRIEVANCES	RABINDRANATH BARIK VS	// // ()
308	D-WP(C)/3795/2024 WP(C)/1846/2024	SANJAY KUMAR SENAPATI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // ()
309	D-ABLAPL/1957/2024 ABLAPL/691/2024	SANJAYA KUMAR PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /7 /2024 ()
310	D-ABLAPL/1962/2024 ABLAPL/692/2024	RAJESH KUMAR PARIDA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	// // NIMAPADA /262 /2021 ()
311	D-ABLAPL/1966/2024 ABLAPL/693/2024	TUKU @ SK. NASIM VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA /305 /2023 ()
312	D-ABLAPL/1971/2024 ABLAPL/694/2024	BISWAMITRA BAGHA VS STATE OF ODISHA	DEBADATTA MOHANTY VS	// // ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000026/2023
313	D-ABLAPL/1979/2024 ABLAPL/695/2024	TITU @ SHIBANANDA SWAIN VS STATE OF ODISHA	MANASI MOHAPATRA VS	Bamapada (Industrial Area) /224 /2023 ()
314	D-ABLAPL/1981/2024 ABLAPL/696/2024	SK.IMRAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// // NACHUNI /200 /2023 ()
315	D-ABLAPL/1982/2024 ABLAPL/697/2024	KULU MALLIK @ RANJIT MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// // TUMUSINGA /10 /2024 ()
316	D-ABLAPL/1987/2024 ABLAPL/698/2024	BIKASH KUMAR ROUT VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	// // KHUNTUNI /94 /2013 ()
317	D-ABLAPL/2000/2024 ABLAPL/699/2024	MALLI JENA VS STATE OF ODISHA	MD. GOLAM MADANI VS	// // DHAMNAGAR /435 /2023 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/1990/2024 ABLAPL/700/2024	SUBHAM BARIK VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	PAIKMAL /5 /2024 () //
319	D-ABLAPL/2063/2024 ABLAPL/701/2024	RANJAN KUMAR JANI VS STATE OF ODISHA	UMAKANTA MOHAPATRA VS	K.NUAGAON /510 /2023 () //
320	D-ABLAPL/1991/2024 ABLAPL/702/2024	AJAY KUMAR SAHOO VS STATE OF ODISHA	AJAYA KUMAR DASH VS	PAHALA /360 /2023 () //
321	D-ABLAPL/2001/2024 ABLAPL/703/2024	BIKRAM DAS VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHAMNAGAR /5 /2024 () //
322	D-ABLAPL/2064/2024 ABLAPL/704/2024	SAGAR DAS VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	TIRTOL /19 /2024 () //
323	D-ABLAPL/1993/2024 ABLAPL/705/2024	MENEGER SARAF VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	KHARIAR /26 /2024 () //
324	D-ABLAPL/1936/2024 ABLAPL/706/2024	JAYAKRUSHNA SAHOO VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	GURUDIJHATIA /2 /2024 () //
325	D-ABLAPL/2072/2024 ABLAPL/707/2024	PRADYUMNA KUMAR KHANDEARAY@MUNA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /219 /2022 () //
326	D-ABLAPL/1997/2024 ABLAPL/708/2024	RANJIT PRADHAN@BOBLU VS STATE OF ODISHA	ADITI HOTA VS	NALCO /94 /2003 () //
327	D-ABLAPL/2079/2024 ABLAPL/709/2024	SANTOSH NAYAK@SANTOSH KUMAR NAYAK VS STATE OF ODISHA	PRADIPTA BEURA VS	BYREE /22 /2024 () //
328	D-ABLAPL/1974/2024 ABLAPL/710/2024	PRASANTA NAHAK @ NAYAK VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	NAYAGARH SADAR /17 /2023 () //
329	D-ABLAPL/2080/2024	SHYAMAL GANGULY	MITHUN DAS	KEONJHAR SADAR /124 /2022

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/711/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/2031/2024 ABLAPL/712/2024	VISION KUMAR DAS (RISHI) VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	KHANDAGIRI P.S. /614 /2023 () //
331	D-ABLAPL/1988/2024 ABLAPL/713/2024	RAJU SINGH VS STATE OF ODISHA	NILAKANTHA DAS VS	RAGHUNATHPALI /421 /2023 () //
332	D-ABLAPL/2006/2024 ABLAPL/714/2024	NIKESH JAIN VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH SADAR /10 /2024 () //
333	D-ABLAPL/2032/2024 ABLAPL/715/2024	PRASANJIT NAIK @ BABUL NAIK VS STATE OF ODISHA	ANAND JENA VS	JAGATPUR /629 /2023 () //
334	D-ABLAPL/2007/2024 ABLAPL/716/2024	NIKESH JAIN VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH SADAR /11 /2024 () //
335	D-ABLAPL/1995/2024 ABLAPL/717/2024	KAPLATARU DHIR @ TUKUNA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	JAJPUR ROAD /25 /2024 () //
336	D-ABLAPL/2014/2024 ABLAPL/718/2024	TUKUNA MALLIK@KAMADEV MALLIK VS STATE OF ODISHA	SOURAV KUMAR PALAI VS	DHENKANAL TOWN /348 /2023 () //
337	D-ABLAPL/2016/2024 ABLAPL/719/2024	PRADEEP KUMAR PARIDA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 J.M.F.C.,BARAMBA(Cuttack) 2(B)CC/000004/2022
338	D-ABLAPL/1996/2024 ABLAPL/720/2024	SK. AJHARUDDIN VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /23 /2024 () //
339	D-ABLAPL/2033/2024 ABLAPL/721/2024	MEGHANADA SAHU VS STATE OF ODISHA	SANJIT MISHRA VS	GOCHHAPADA /17 /2020 () //
340	D-ABLAPL/2020/2024 ABLAPL/722/2024	CHITA RANJAN MOHARANA VS	SATYA RANJAN MULIA VS	TANGI /263 /2023 ()

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341	D-ABLAPL/2002/2024 ABLAPL/723/2024	STATE OF ODISHA RAJ KISHORE PARIDA @ BABULU VS	MD. GOLAM MADANI VS	// DHUSURI /364 /2023 ()
342	D-ABLAPL/2035/2024 ABLAPL/724/2024	STATE OF ODISHA NAMESWAR BAGARTI VS	SANJIT MISHRA VS	// GOCHHAPADA /17 /2020 ()
343	D-ABLAPL/2076/2024 ABLAPL/725/2024	STATE OF ODISHA RASHMI RANJAN BARIK VS	BISHNU PRASAD PRADHAN VS	// AIRPORT /454 /2023 ()
344	D-ABLAPL/2036/2024 ABLAPL/726/2024	STATE OF ODISHA PITAMBAR BARIKI VS	SANJIT MISHRA VS	// SATYABADI /427 /2023 ()
345	D-ABLAPL/2039/2024 ABLAPL/727/2024	STATE OF ODISHA SANTOSH KUMAR BARIKI @ SANTOSH BARIKI VS	SANJIT MISHRA VS	// SATYABADI /427 /2023 ()
346	D-ABLAPL/2085/2024 ABLAPL/728/2024	STATE OF ODISHA PARSURAM MANIPRASAD MOHANTY VS	ASHOK KUMAR BEHERA VS	// NISCHINTAKOILI /242 /2023 ()
347	D-ABLAPL/2042/2024 ABLAPL/729/2024	STATE OF ODISHA BUDHADEV GIRI VS	SNEHASISH BEHERA VS	// DHENKANAL SADAR /726 /2023 ()
348	D-ABLAPL/2092/2024 ABLAPL/730/2024	STATE OF ODISHA MANTU GOCHHAYAT VS	BHARAT BHUSAN ROUSTRAY VS	// ANGUL SADAR PS /519 /2023 ()
349	D-ABLAPL/2060/2024 ABLAPL/731/2024	STATE OF ODISHA HEMANTA BAGARTI VS	JAYADEBA BEHERA VS	// DUNGURIPALI /29 /2022 ()
350	D-ABLAPL/2066/2024 ABLAPL/732/2024	STATE OF ODISHA ANWAR AHMED VS	DIBYAJYOTI SAHOO VS	// JHARSUGUDA SADAR /199 /2023 ()
351	D-ABLAPL/2099/2024 ABLAPL/733/2024	STATE OF ODISHA SUDAM NATH VS STATE OF ODISHA	SARADA PRASAD DASH VS	// MARSHAGHAI /541 /2023 () //

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352	D-ABLAPL/2119/2024 ABLAPL/734/2024	LALATENDU DAS @ BUBU VS STATE OF ODISHA	SRIKANTA PANDA VS	CHANDAKA P.S. /2 /2024 () //
353	D-ABLAPL/2123/2024 ABLAPL/735/2024	SANJUKTA SAHU VS STATE OF ODISHA(VIG.)	PRINCE PATNAIK VS	BHUBANESWAR VIGILANCE /37 /2023 () //
354	D-ABLAPL/2100/2024 ABLAPL/736/2024	MANAJIT JAYASWAL@MAJIT JAISWAL VS STATE OF ODISHA	AJIT KUMAR RAUT VS	AIRPORT P.S. /118 /2023 () //
355	D-ABLAPL/2110/2024 ABLAPL/737/2024	GANGADHAR BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MAHILA P.S. BUXIBAZAR /31 /2001 () //
356	D-ABLAPL/2111/2024 ABLAPL/738/2024	PRADEEP BEHERA@PINKU MUDULI@DAS@BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	JAJPUR TOWN /285 /2016 () //
357	D-ABLAPL/2115/2024 ABLAPL/739/2024	PRAVAKAR SAMAL VS STATE OF ODISHA	SARADA PRASAD DASH VS	/ /0 J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000134/2016
358	D-ABLAPL/2145/2024 ABLAPL/740/2024	ATUL KUMAR DOKANIA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	/ /0 () //
359	D-ABLAPL/2137/2024 ABLAPL/741/2024	JOGI RAJARATNAM VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	KASINAGAR /5 /2024 () //
360	D-ABLAPL/2158/2024 ABLAPL/742/2024	RAMAKANTA NAYAK VS STATE OF ODISHA	ANIMESH MOHANTY VS	PIRAHAT P.S /79 /2023 () //
361	D-ABLAPL/2138/2024 ABLAPL/743/2024	BANSIDHAR BARIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KUDANAGARI /28 /2024 () //
362	D-ABLAPL/2152/2024 ABLAPL/744/2024	DIBYAHUTI RAY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA (1) VS	JAJPUR TOWN /7 /2024 () //
363	D-ABLAPL/2153/2024	CHINMAY@CHINMAYA KUMAR BEHERA	PULAKESH MOHANTY	RAMBHA (KHALLIKOTE) /731 /2023



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	ABLAPL/745/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/2139/2024 ABLAPL/746/2024	PAPU MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /288 /2023 () //
365	D-ABLAPL/2144/2024 ABLAPL/747/2024	KANHU CHARAN ROUT VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BHANDARIPOKHARI /465 /2023 () //
366	D-ABLAPL/2163/2024 ABLAPL/748/2024	SANJU BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BANGOMUNDA /8 /2014 () //
367	D-ABLAPL/2154/2024 ABLAPL/749/2024	JAYASHREE BISWAL VS STATE OF ODISHA	BIKRAM RATH VS	GURUDIJHATIA /175 /2022 () //
368	D-ABLAPL/2155/2024 ABLAPL/750/2024	MANASI MANOHARI VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	JAJPUR SADAR /9 /2024 () //
369	D-ABLAPL/2157/2024 ABLAPL/751/2024	GANGADHAR SAHU@GANGA SAHU VS STATE OF ODISHA	SAKTI PRSAD DAS VS	KHANDAGIRI P.S. /390 /2023 () //
370	D-ABLAPL/2164/2024 ABLAPL/752/2024	ISWAR BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BANGOMUNDA /9 /2014 () //
371	D-ABLAPL/2199/2024 ABLAPL/753/2024	RANGA@ RANGADHAR MAJHI VS STATE OF ODISHA	ANIMESH MOHANTY VS	PIRAHAT P.S /79 /2023 () //
372	D-ABLAPL/2219/2024 ABLAPL/754/2024	GOPINATH SETHI VS STATE OF ODISHA	DEBADATTA MOHANTY VS	TARBHA /159 /2021 () //
373	D-ABLAPL/2171/2024 ABLAPL/755/2024	YUDHISTIRA BEHERA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BHANJPUR /260 /2023 () //
374	D-ABLAPL/2175/2024 ABLAPL/756/2024	SURYAKANTA SAHU VS	SAROJ KUMAR PADHY VS	AMBABHONA /235 /2023 ()

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375	D-ABLAPL/2235/2024 ABLAPL/757/2024	STATE OF ODISHA MAMATA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// RANPUR /318 /2022 ()
376	D-ABLAPL/2200/2024 ABLAPL/758/2024	STATE OF ODISHA FAKIR BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// BOLAGARH P.S. /10 /2023 J.M.F.C.,KHURDA(Khordha ) GR/0000060/2022
377	D-ABLAPL/2176/2024 ABLAPL/759/2024	STATE OF ODISHA SURYAKANTA SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	AMBABHONA /181 /2023 ()
378	D-ABLAPL/2209/2024 ABLAPL/760/2024	STATE OF ODISHA MITHUN CHOUDHURY @ KRUSHNA CHOUDHURY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// PURUNAKATAK /201 /2023 ()
379	D-ABLAPL/2196/2024 ABLAPL/761/2024	STATE OF ODISHA MUKESH KUMAR SAHOO VS STATE OF ODISHA	UMA CHARAN MISHRA VS	MAHILA P.S.(BBSR) /13 /2024 ()
380	D-ABLAPL/2237/2024 ABLAPL/762/2024	STATE OF ODISHA SRIKANTA MALLICK @ SHRIKANT MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BALLIGUDA /182 /2023 ()
381	D-ABLAPL/2211/2024 ABLAPL/763/2024	STATE OF ODISHA RASHMIRANJAN DHAL VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	PIRAHAT P.S /20 /2024 ()
382	D-ABLAPL/2265/2024 ABLAPL/764/2024	STATE OF ODISHA DEELIP KUMAR NAIK VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// AIR FIELD P.S. /2 /2024 ()
383	D-ABLAPL/2242/2024 ABLAPL/765/2024	STATE OF ODISHA BATAKRUSHNA NAYAK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BARIPADA TOWN /34 /2024 ()
384	D-ABLAPL/2217/2024 ABLAPL/766/2024	STATE OF ODISHA DEBENDRA NAYAK @ BADAL VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	PIRAHAT P.S /18 /2024 ()
385	D-ABLAPL/2245/2024 ABLAPL/767/2024	STATE OF ODISHA SUMANTA NAIK VS STATE OF ODISHA	SNEHASISH BEHERA VS	// DHENKANAL SADAR /726 /2023 ()

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386	D-ABLAPL/2272/2024 ABLAPL/768/2024	SATYAJIT PATTNAIK VS STATE OF ODISHA	SAMVIT MOHANTY VS	KHARABEL NAGAR P.S. /197 /2023 () //
387	D-ABLAPL/2250/2024 ABLAPL/769/2024	MINATI SAHOO VS STATE OF ODISHA	SATYAJIT DAS VS	CHANDAKA P.S. /126 /2023 () //
388	D-ABLAPL/2275/2024 ABLAPL/770/2024	AJAY KUMAR NAYAK VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	ANGUL TOWN /377 /2015 () //
389	D-ABLAPL/2263/2024 ABLAPL/771/2024	BIKASH NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BELLAGUNTHA /526 /2023 () //